

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.118/RPR/2016  
निर्धारण वर्ष / Assessment Year : 2013-14

Vimal Kumar Somani,  
D-3101-3102, Ashoka Towers,  
Opp. Gandhi Hospital,  
Dr.S.S.Rao Road,  
Parel, Mumbai – 400 012.

.....अपीलार्थी / Appellant

PAN : AOIPS0391A.

बनाम / V/s.

The Dy. Commissioner of Income Tax,  
(Central Circle), Raipur.

.....प्रत्यर्थी / Respondent

Assessee by : None.  
(Withdrawal Application filed.)

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 12.03.2021  
घोषणा की तारीख / Date of Pronouncement : 12.03.2021

**आदेश / ORDER**

This appeal filed by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals) – 1, Raipur in relation to the assessment year 2013-14.

2. Before us, the assessee filed a letter dated 24.02.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also submitted that the department has issued Form 3 also.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 12<sup>th</sup> day of March, 2021.

**Sd/-**  
**(S.S. VISHWANETHRA RAVI)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 12<sup>th</sup> March, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A) - 1, Raipur (C.G.)
4. The Pr.CIT – 1, Raipur (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “राईपूर” बेंच,  
पुणे / DR, ITAT, “RAIPUR” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.